



NPS Vatsalya



Scheme

A saving-cum-pension scheme regulated and administered by the PFRDA.

Eligibility

All minor citizens (age till 18 years).

Operations

- · Account opened in the name of minor and operated by Guardian
- Minor to be sole beneficiary

Where to open account

- NPS Vatsalya account can be opened through Points of Presence (POPs) which include major banks, India Post, Pension Funds etc.
- Online platform (e-NPS)

Document required

- KYC of Guardian shall be carried out by submitting Proof of Identity and Address (Aadhaar, Driving License, Passport, Voter ID card, NREGA Job Card, National Population Register)
- PAN of the Guardian or Form 60 declaration (Rule 114B).
- Date of Birth proof of the Minor (Birth certificate, School leaving certificate, Matriculation Certificate, PAN, Passport)
- · NRE / NRO Bank Account (solo or joint) of the minor in case the guardian is NRI

Contribution

- Account Opening contribution: Min Rs. 1,000 /- and Max no limit.
- Subsequent contribution: Min. Rs. 1,000 /- p.a. and Max no limit.

Pension Fund Selection Guardian can choose any one of the Pension Fund registered with PFRDA.

Investment Choices

- Default Choice: Moderate Life Cycle Fund -LC-50 (50% equity)
- Auto Choice: Guardian can choose Lifecycle Fund Aggressive -LC-75 (75% equity), Moderate LC-50 (50% equity) or Conservative-LC-25 (25% equity)
- Active Choice: Guardian actively decides allocation of funds across Equity (upto 75%), Corporate Debt (upto 100%), Government Securities (upto 100%) and Alternate Asset (upto 5%).

Upon Attainment

- Seamless shift to NPS Tier I (All Citizen)
- of age of 18 Years · fresh KYC of the minor within three months from date of attainting 18 years.